

14.14 hrs.

STATEMENT BY MINISTER

Recent Incursions Into Indian Territory in Himachal Pradesh Region by the Chinese Army*[Translation]*

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Several members have expressed their concern regarding infiltration by the Chinese defence forces in Himachal Pradesh. In this regard, as was mentioned by our Hon'ble Members, I would like to clarify that in the central sector in Himachal Pradesh there has been no infiltration by the Chinese forces. The tracks junction referred to by them falls in the Laddakh region of Jammu and Kashmir and it is completely under our control. As far as infiltration in trig region area of Laddakh is concerned, I want to assure the Hon'ble Members that the Government of India is keeping watch on the situation and we are taking up this issue with our Chinese counter part. After having clarification regarding the line of actual central such incidents shall not occur. Neither any construction work has been done by the Chinese forces in the trig height area nor any firing has been reported there.

I want to tell the House that normally peace has prevailed on Indo-China border. Both countries are committed to maintain peace and on the border area under the agreement of 1993 with regard to maintain peace on the line of actual contract on Indo-China border and the agreement signed last year for taking measures to create mutual confidence in the military zones on both sides. There is institutional arrangement in both the countries to sort out the differences with regard to border issues.

The full implementation of some provisions of the agreement of 1996 relating to the measures to create confidence among both the countries depends on their mutual consensus on the alignment of the Line of actual control and both countries have agreed to speed up the process of defining and confirming the line of actual control. Under this agreement both the countries are have agreed also committed to take certain measures for creating confidence between them.

For defining the alignment of line of actual control, the discussion between both the countries is going on under the present system of expert group and joint action group. The expert group discussed this issue in its 5th meeting held in New Delhi on March 3-4, 1997.

I want to assure the House again that the Government of India keeps constant watch on all incidents affecting the security and integrity of the country and concrete steps are taken to ensure the preparedness of our defence forces for the security of our border area.

14.17 hrs.

RE: MOTION UNDER RULE 184 FOR RECALLING GOVERNOR OF UTTAR PRADESH*[English]*

SHRI JASWANT SINGH (Chittorgarh) : I hold that this motion, standing against my name, and as admitted by you, more particularly your filling many important gaps in our law on the subjects involved through your observations, is a significant legislative landmark. Vital current issues confronting our Republic have been addressed. Democracy, conduct of Governors, Governor and the Union Home Minister, other Ministers, Centre-State relations, collective responsibility of Cabinet are only some of them. As, however, the objective political situation is different and as I do not wish to cause any further contention between high functionaries of the Republic, I do not move the motion...*(Interruptions)*

MR. SPEAKER : No, please.

(Interruptions)

14.18 hrs.

Dr. M. Jagannath and some other hon. Members then came and stood on the floor near the Table.

MR. SPEAKER : I will allow you after this motion under Rule 184.

(Interruptions)

MR. SPEAKER : You don't have to come here. Please go back.

(Interruptions)

MR. SPEAKER : Yes, Mr. Sontosh Mohan Dev.

(Interruptions)

MR. SPEAKER : We are on Rule 184.

SHRI ANANTH KUMAR (Bangalore South) : Alamatti is a dispute between Telugu Desam and Janata Dal...*(Interruptions)*

MR. SPEAKER : We will take it after this motion.

SHRI ANANTH KUMAR : Sir, Karnataka State is well within its power to use 743 TMC of water ...*(Interruptions)*

SHRI ANANTH KUMAR : Sir, what is going on in the House?

MR. SPEAKER : I do not know what is going on. You better guide me.

(Interruptions)

SHRI ANANTH KUMAR : Sir, Karnataka is well within its rights with regard to the Bachawat Award ...*(Interruptions)*

MR. SPEAKER : We are on Rule 184.

(Interruptions)